

ORDER SHEET

O.A / MA / RA / CP NO. 1365 OF 20 04Applicant/s S. P. Saluja Respds. U. O. 2 am.Advocate for Applicant/s A. Srivastava Advocate for Respondent/s D. N. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<u>7.2.2011</u> <u>Hon. Mr. D. C. Lelcha, Am.</u> None for the applicant even in the revised call. The respondents is also not represented. It seems that the applicant has lost interest in pursuing the matter. Hence, the O.A. is dismissed in default and for non prosecution.  A.M. 	
		Contd. On Sheet No. _____